

18.12.92

22.3. 3

CL

22/3/93

None present for the parties.

D.B. not formed may be
listed for hearing on

30/6/93.

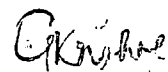
(P)
Court Master

30/6/93

None present for the applicant.
Mr. S.K. Kalia CLA, Deput. representative
on behalf of the respondents.

The T.A. is dismissed
in default for non prosecution
on the part of the applicant.


(O. P. Sharma)
Administrative Member


Gopal Krishna
Member (Tech)

Copy sent to the app.
& rep. Counsel (in sheet) as
vide 1641.4642
Date 9-7-93

